



सत्यमेव जयते

S. RAMESH

SPECIAL SECRETARY & MEMBER

MEMBER (ADMN.)

भारत सरकार

GOVERNMENT OF INDIA

(वित्त मंत्रालय/ राजस्व विभाग)

MINISTRY OF FINANCE / DEPARTMENT OF REVENUE

केन्द्रीय उत्पाद एवं सीमा शुल्क बोर्ड

CENTRAL BOARD OF EXCISE & CUSTOMS

नार्थ ब्लॉक, नई दिल्ली-110001

NORTH BLOCK, NEW DELHI-110001

Tele : +91-11-23092628 Fax : +91-11-23092346

D.O.C.No.207/19/2017/AD.VIII(EC)

Dated, the 15th December, 2017

Dear *Colleagues,*

Sub: Mandatory installation of LED based lights in Government Buildings and Energy Efficient Equipments – Reg.

Your attention is drawn to letter F.No. 917/05/LED/HRD-ID/2017 dated 3.11.2017 (copy enclosed) regarding the National LED programme launched by the Hon'ble Prime Minister on 5th January 2015, to facilitate rapid adoption of LED based home and street lighting across the country. Pursuant to the above the Central Government has taken a **decision for mandatory installation of LED based lighting and energy efficient equipments (Fans & ACs) in all Government buildings.**

2. This programme is being implemented by **Energy Efficiency Services Limited (EESL)**, a joint venture company of four power sector Central PSUs. EESL works on Energy Services Company (ESCO) model wherein upfront investment is done by EESL and the investment is recouped on annuity basis with performance based guaranteed energy saving during the project period.

3. Accordingly, Ministry vide O.M. No. 25(24)/E.Coord/2017 dated 04.08.2017 and Background Note issued vide letter No. 25(24)/E/Coord/2017 dated 27.9.2017 has requested the field formations to initiate action for installation/conversion of LED based lights & energy efficient equipments and also ensure that the existing non-LED based lightings are replaced with LED lights. Field formations were further advised to implement this project through M/s EESL by entering into an Energy Performance Agreement with them.

4. As progress of this project is being monitored by the **Cabinet Secretary** and **Revenue Secretary on Fortnightly Basis**, you are directed to take appropriate necessary action on priority basis and also furnish the fortnightly reports in the format given below to DGHRD for compiling the data for onward submission to the Ministry.

-: 2 :-

5. Reports for the 1st Fortnight should reach by 18th of the month and for the 2nd fortnight, report should reach by 3rd of the succeeding month positively. Reports be sent by e-mail at landdghrd@gmail.com. The first fortnightly report should be sent by 18th December, 2017 positively.

PROFORMA TO PROVIDE INFORMATION REGARDING PREMISES & INSTALLATION OF LED BASED LIGHTING

Report for the Fortnight ending _____.

Name of the Zone/ Directorate: _____

S.No.	Ministry	Deptt.	Organization Name	Subordinate/ Attached/ CPSUs	Premises status Owned/ Rented/ leased	LED Based Lighting Installation completed (Yes/No)	Remarks
1	2	3	4	5	6	7	8

With *best wishes,*

Yours *sincerely,*

S. Ramesh
(S. Ramesh)

To

All Principal Chief Commissioners/Chief Commissioners of Customs

All Principal Chief Commissioners/Chief Commissioners of CGST & Central Excise

All Principal Directors General/Directors General under Central Board of Excise & Customs.

Copy to WEBMASTER, to place on CBEC Website with a ticker.